

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).2207/2011

M/S LARSEN & TOUBRO LTD.

Petitioner(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

(With appln(s) for PERMISSION TO FILE ADDITIONAL AFFIDAVIT and
prayer for interim relief and office report)

Date: 01/09/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr Anand Shankar Jha, Adv.
M/S. Parekh & Co.,Adv.

For Respondent(s)

Mr Manoj Kumar, Adv.
Mr. S. Chandra Shekhar,Adv.

UPON hearing counsel the Court made the following
O R D E R

File not received.

List again on 27.9.2011.

(H.B. PRABHAKARA SASTRY)
REGISTRAR

hj